DECEMBER 17, 1992

THE MINISTEROF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Presently drilling activities are going on at selected locations near Allinagaram, Elamangalam, Tiruvarur, Vijayapuram., Kovilkappal, Pallivaramangalam, and Ramnad in Tamil Nadu.

(b) 11

(c) Yes, Sir.

(d) It is planned to drill 23 wells in the State in 1993-94.

(e) Oil and/or gas have so far been found at 11 places in Tamil Nadu.

Beel Fishery Research and Training Centre

3961. SHRI UDDHAB BARMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up Beel Fishery Research and Training Centre in Lower Assam with aid from World Bank; and

(b if so, the details alongwith location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) No, Sir.

(b) Does not arise.

Penalty Imposed on Ganoharva Mahavidyalaya

3962, DR. LAXMINARYANAN PANDEYA: SHRI V. DHANANJAYA KUMAR:

Will the Minister of URBAN DEVELOPMENT be pleased to refer to the

reply given to Unstarred Question No. 6515 on April 11, 1988 regarding penalty imposed on Gandharva Mahavidyalaya and state:

(a) the amount of misuse charges demanded from Gandharva Mahavidyalaya the amount recovered and the amount still outstanding;

(b) the criteria adopted while calculating the misuse charges;

(c) the reasons for which the amount outstanding has not so far been recovered; and

(d) whether the Vidyalaya still continues the misuse and if so, the action taken against the Vidyalaya?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). The demand notice issued by L &DO 12-3-87 to Gandharva Vidyalaya indicated an amount of Rs. 3.55 lakh out of a total demand of 7.48 lakhs towards misuse charges. The charges were worked out on the basis of 25% of the rent realised by the lessee. The party submitted two cheques for the total amount of Rs. 1,30,000 to L & DO. These cheques have been accepted " on account" since the institution represented for waiver of misuse charges on the ground that they are serving the cause of performing arts in the field of music and dance. No final decision has been taken in the matter.

Toody Tappers

3963. SHRI DHARMABHIKSHAM: SHRI R. SURENDER REDDY:

Will the Minister of WELFARE be pleased to state:

(a) the number of toddy tappers engaged to tap the toddy in the country;